Interest Equalization Scheme (IES) Module User Help File V3.0



# **Directorate General of Foreign Trade**

**User Help File** 

Interest Equalization Scheme (IES) User Manual for Exporters Version 3.0

AUGUST-2023

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Directorate General of Foreign Trade Interest Equalization Scheme (IES) Module User Help File V3.0 **1. Introduction and Accessing DGFT Portal** 

This document is the help file for basic IEC functions in the new system. To access the new portal, navigate to <u>https://dgft.gov.in</u>

The new portal is compatible with the following browsers: Chrome 70 + / Firefox 70 + / IE 12 +

Users are advised to refer to the latest help file available under Learn > Online Help & FAQs in theDGFT Portal.

### 2. Contact@DGFT

To raise any concern to DGFT the user may call the given Toll Free Helpline number given on the DGFT Portal or raise a service request through DGFT Helpdesk service under Services  $\rightarrow$  "DGFT Helpdesk Service".

Directorate General of Foreign Trade 3. Registering on New Portal

To Register on Directorate General Foreign Trade (DGFT) portal you would require:

- a) Internet Connection
- b) Valid Email and Mobile Phone Number

Then proceed with the following steps.

1. Visit the DGFT website and proceed with registration process. 2.

Enter the Registration Details.

Select Register User as "Importer/Exporter

विदेश व्यापार महानिदेशालय DIRECTORATE GENERAL OF FOREIGN TRADE	LOGIN REGIS Register User As*	TER		Fill in the information
Glad to see you	First Name * PRASHANT		Last Name *	below. <u>Fields marked</u> are mandatory to fill in.
	Email ID +		Moblie No. +	
	Pincode*		District*	
	State*	•	City * Ambala City	
	Type the above CAPTCH	c	Anose City	
	RXNXB	tre agreeing to	r our terms & conditions	

REGISTER					
REGISTER					
First Name *		Last Name *			
PRASHANT		SEHGAL			
Email ID *		Moblie No.*			
			Foto	r OTP's	
Enter Mobile OTP *	Enter Email OTP	. 7	rece		
Enter Mobile OTP	Enter Email Of	IP.	1 : 55		

DGFT Public

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- 3. Enter the OTPs received on email and mobile number.
- 4. Upon Successful validation of the OTP, you shall receive a notification containing the temporary password which you need to change upon first login.

Current Password*		Password Hint:
Enter your current/one time password	۲	Password should have minimum 8 characters & maximum 12 characters     Password should have at least one upper case(A-2)
		<ul> <li>Password should have at least one lower case(A-2)</li> <li>Password should have at least one lower case(A-2)</li> </ul>
New Password*		<ul> <li>Password should have at least one number(0-9)</li> </ul>
Choose a password	۲	Password should have at least one special character out of these acceptable characters (5
		&()*.@[]^_{}-E) dra space
		<ul> <li>A password may contain a space but this cannot be at the start or the end.</li> </ul>
		<ul> <li>Please do not use any other special characters not included on this list, (for example, 1" %</li> </ul>
Confirm Password*		or +) and also please make sure you don't accidentally leave a space at the beginning, or end of the password.
Confirm your password	۲	
A-BEBP C		
Type the above CAPTCHA Code.		
Please enter above CAPTCHA Code		

To Apply for Interest Equalization Scheme on the DGFT portal you would require: a)

Valid Login Credentials to DGFT Portal (After Registering on DGFT Portal).

- b) User should have an 'Active IEC '
- c) User should have an active DSC or Aadhaar e-sign of the firm's member for submission.
- d) Firm's bank account with active and validated details for generating the UIN.
- e) IEC DEL status should be N

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5. <u>Apply for Interest Equalization Scheme</u>

Then proceed with the following steps:

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	FOREIGN TRADE	User Name (Registered Email)*: abc@gmail.com	
	Glad to see you	Password*:	n number which mandatory for export by any person without obtaining an IEC shall be not be necessary except when licy.
		7R65M 2	ne as the PAN of the firm. However, the on. The nature of the firm obtaining an mitted Company. Trust, HUF, Society.
Barran and Barra and Barr		Type the above CAPTCHA Code: * 7R65M	w Your IEC Apply for IEC
Joint Meeting of the Boord of T		Login Create s new user	
			52081230 or Shirting Fabrics
		4	Ask VAHEI Discover Show desktop

- 1.Visit the DGFT website https://www.dgft.gov.in/CP and login in to the portal using valid credentials.
- 2. Post login click on navigate using Menu "Services >> Interest Equalization Scheme (IES)".

GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY				A- A A+   HelpLine 1800-1	111-550   Ask VAHEI   Language + 🛽 AC +
बिदेश व्यापार महानिदेशातय Directorate GENERAL OF Foreign Trade		Home About DGFT • Services •	My Dashboard 👻 Reg	gulatory Updates 👻 🛛 Learn 👻	Indian Trade Service - RTI Q Q
Home		IEC Profile Management			
Ac's Dashboard		DGFT Helpdesk Service			
AC 5 DASTIDUATO Last Login 14-jun-2021 16:58:44		View IEC Related Details			
Läst Login 14-jun-2021 16:58:44		Advance Authorisation / DFIA			
For Your Action Notifications		EPCG			ate/Modify IEC My IEC Manage Profile
For Four Action Notifications		Gems & Jewellery Schemes •		Upd	late/Modify IEC My IEC Manage Profile
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deficient and pending for response for over 30 days. Please		Export Management System	Valid	the second second second	
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pending for response for over 30 days. Please respond to the leficiency from My Dashboard > Submitted Applications.	@ Å	Transport & Marketing Assistance	Authorisations Issued		
and a submit of submitted applications.		Certificate of Origin			
ile Number 05EIEPC76804AM22 is marked deficient and		Policy Relaxation Committee			
My Schemes		Enforcement Cum Adjudication Proceedings			Ask VAHEI

**3**.Click on **"Interest Equalization Scheme (IES)"**, system will navigate the user to Interest Equalization Scheme Page.

ctorate General of Foreig	n Trade	Interest Equalization S	Scheme (IES) Module Us	er Help File V3
विदेश व्यापार महानिदेशालय DIRECTORATE GENERAL OF FOREIGN TRADE	💏 About DGFT 👻 Services 🔻	My Dashboard - Regulatory Updates - Learn - 1	Trade Statistics Indian Trade Service - RTI Q Q <sup>222</sup>	
Interest Equalization Scheme (IES)				
What is Interest Equalisation Scheme?				
	shipment rupee export credit is formulated to provide me provides for specified interest rate subvention to all		I for reducing the high cost of credit incurred by Indian and large exporters exporting along the specified lines.	
(b) The scheme is governed as per the guidelines issu being jointly monitored by DGFT and RBI through a dig		e through SCB and UCB banks and funds for the scher	me are provided by DGFT/DoC. Currently, the Scheme is	
Pre-Requisites for Applying for Interest E	qualisation Scheme			
To apply for Interest Equalisation Scheme, an IEC is real	quired.			
Services under Interest Equalization Sc	heme (IES)			
Apply for Interest Equalisation	Bank wise Net Subvention Value granted to IEC holder	Help & FAQs Click Here to Refer User Manual and FAQs		
o apply for Interest Equalisation Scheme (IES), please III the form along with requisite documents online.	To view Bank wise Net Subvention Value granted to IEC holder.			
Explore	Explore	Explore		

**4**.Click on "**Start Fresh Application**" button or click on "**Proceed with Existing Application**" Button incase user already saved a draft application.

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विदेश व्यापार महानिदेशालय DIRECTORATE GENERAL OF FOREIGN TRADE		Home About DGFT	<ul> <li>Services - My Dashboard -</li> </ul>	Regulatory Updates 👻 Learn 👻	Indian Trade Service	RTIQ.C
ome / Services: nterest Equalization Sec ist Login 14-Jun-2021 16:58:44	heme (IES)					
Draft Application   Interest Equa	lization Scheme (IES)					
v 10 🗢 entries					Search:	
Select	Application Number	1. Created On	Created By	Last Updated On	Last Updated By	11 Action
		No	o data available in table			
wing 0 to 0 of 0 entries						Previous N
Start Fresh Application						
ABOUT US	SERVICES	REGULATORY	LEARN	CONTACT US		<b>v</b> A
DGFT Organization Structure		Foreign Trade Statement	Application Help & FAQs	Directorate General of Foreign Trade	(Headquarters), Udyog	Google Play
HQ Contact	Advanced	ITCHS Based Import & Export Policy	E-Learning Videos	Bhawan, New Delhi		Google Play
RA Contact	Authorization	SION	Open Online Course on International Trade	Web Information Manager:		
	EPCG	Central Product Classification	Goods & Services Tax (GST)	Directorate General of Foreign Trade	(DGFT) Udyog Bhawan, H-	
Citizen Charter Complaints / Suggestions / Feedback	unca	O&M Instructions	Sitemap	wing, Gate No-02, Maulana Azad Roa		Ask VAH

5. After clicking on "Start Fresh Application", system will navigate the user to the Basic details.

ि विदेश व्यापार महानिदेशातय Directorate general of Foreign trade		Home	About DGFT <del>*</del>	Services -	My Dashboard <del>-</del>	Regulatory Updates <del>*</del>	Learn <del>-</del>	Indian Trade Service 🕶	rti Q	¢5
Home / Services										
Interest Equalization Scheme (IES)										
0	-0		_0_		_0	O_		0		
Basic Details	IES Details		Benefits Takes		Attachment	Declaratio	n	Application Summary		
Basic Details										•
Address Details										~
MSME Details										•
Other Details										~
								Clear All	Save &	Nex

• On Basic Details Screen - System will show the Basic details, Address details, MSME details and Other details

As user clicks on the Basic Details dropdown on the screen, system will display all the details (as seen in below screenshot) linked with user's IEC

Login 14-jun-2021 16:58:44				
Basic Details	IES Details Benefits Takes	Attachment	Declaration	Application Summary
sic Details				^
EC	PAN		Firm Name	
			A C BROTHERS	
Date of Birth / Incorporation	IEC Issuance Date		Nature of concern/Firm	
01/07/1993	14/08/2021		Partnership	
Annual Turnover of the firm (Last FY in INR)	Exporter Type			
	Manufacturer Exporter	~		

After Basic Details, "Address details" is the next step where-in the user has to select a branch from the options in "Branch" dropdown which are added to the IEC.

Interest Equa Last Login 14-Jun-2021 16:	alization Scheme (IE	S)					
	<b>O</b> Basic Details	IES Details	O Benefits Takes	Attachment	Declaration	Application Summary	
Basic Details							~
Address Details							^
Branch * Please Select		Addre	ess Line 1		Address Line 2		
Please Select			_	~	Pin Code		Q
MSME Details							~
Other Details							Ň
						Clear All	

As a branch is selected, its corresponding details are auto-populated as shown below.

Dire	ctorate General	of Foreign Trade	I	nterest Equalizatio	n Scheme (IES)	Module User Help I	File V3.0
	O Basic Details	IES Details	Benefits Takes	Attachment	Declaration	Application Summary	
Basic Details							~
Address Details							^
Branch *			ress Line 1 KRI FAZALPUR NATIONAL		Address Line 2 HIGHWAY-24 DELHI ROAD		
City		Stat	e		Pin Code		
MORADABAD		Ĺ	ITTAR PRADESH	~	244001		2
MSME Details Other Details							× ×
						Clear All	s 🏹 🕽

Next comes the MSME details, these details are also extracted from the IEC of the user.

Interest Equa Last Login 14-Jun-2021 16	alization Scheme (IES	5)				
	Basic Details	IES Details	Benefits Takes	Attachment	Declaration Application Summary	I
Basic Details						<b>v</b>
Address Details						*
MSME Details						^
Show 10 🗢 ent	ries					
SI. No.	Registration Number	1 Registration Type	1 Date of Issue	1 Issuing Authority	Products for which register	ed 11
1	090041208344 PART-2	SSI (Small Scale Industr	y) 07/03/2015	07-03-2015	HANDICRATE	
Showing 1 to 1 of 1	entries					Previous 1 Next
Other Details						~
					c	lear All

The last step on Basic Details screen is the "Other Details" section where-in user has to enter certain details like number of employees in the firm, whether the applicant is from a south eastern state etc. The labels with (\*) mark are mandatory to fill, and without filling these details user won't be able to move forward in the application.

<b>O</b> asic Details	IES Details	Benefits Tal	xes	Attachment	Declaration	Application Summary	
							8
							•
						rom North Eastern State *	
	~	SC/ST	Women		Ves No		
orofile in ANF-1 (My IEC profile)							2
	profile in ANF-1 (My IEC profile)	♥ profile in ANF-1 (My IEC profile)	~ SC/ST		v SC/ST Women	✓ □ 5C/ST □ Women ○ Yes ○ No	✓         SC/ST         Women         Yes         No

• As the I/E is done with the basic details screen, next part of the application is the "IES Details" screen. At this stage an application number (ARN) will be generated for the application which will be displayed on the top.

The first part of the IES Details is filling in the product details.

		Basic Details	IES Details	Benefits Takes	Attachment		plication
0	A second second second	Message ation Number ARNIESCAPP	PLY00910892AM23 has beer	n saved successfully			×
IES D	etails						
Sect	tor			ITC(HS) Code *		ITC(HS) Product Description	
p	lease Select		~	Please Select	*		
Tech	hnical Character	istics		County of Export			
				Please Select	~		
Shov	Add Details	les					
Feedback	r.No S	ector ITC(HS) Co	de ITC(HS) P	roduct Description	Technical Characteristics	County of Export	Action
Fe				No data avail	able in table		
Sho	wing 0 to 0 of 0	entries					Previous Next

**Note:** User can choose only one sector of products for one application with facility of adding items with different ITC(HS) code within the same sector.

Mess	sage					
tion Nu	umber ARNIESCAP	PLY03082231AM22 has been save	d successfully		×	
indmade	ę	Only	one sector / multiple ITCHS are ок	allowed for one appli	cation.	cion શંક ) *
ISD) *						
s						
	ITC(HS) Code	ITC(HS) Product Description	Technical Characteristics	County of Export	Export Order Value (INR)	Export Order Value (USD)

Next and the last sub-section of the IES Details screen is the "Banks Details" section in which the user selects the bank from which the loan is to be procured. By default all the banks available in the IEC appear, however the user can select only one of them.

1. Please select on	y those banks which are valida	ited for IES. You may refer to the list of banks er	nabled for IES here.			
2. Your account wi	h the bank should be validated	d in your IEC profile.				
3. The bank details	displayed below are from your	r IEC Profile.				
4. In case the Bank	Account details are not availab	ble / visible, please check and modify your IEC.				
View IES valid Ban						
Bank with which u	ser holds the bank account (sa ser does not hold a bank accou					
Bank with which u	ser does not hold a bank accou					
ow 10 💠 entri	ser does not hold a bank accou		11 IFS Code	1 Bank Name	1 Branch Name	
ow 10 💠 entri	ser does not hold a bank accou	unt (savings / current) 🚯	11 IFS Code	Bank Name           STATE BANK OF INDIA	Branch Name COMMERCIAL BRANCH, MC	11 JRADABAD

• Next the user clicks on "Save & Next" button, and system will take user to next screen which is "benefit Takes". On this screen user gives in the details of benefits that user is availing from the DGFT till date. These details are auto-populated from IEC, also user can add new benefits if required.

	Basic Details	IES Details	Benefits Tak	ses Attachmen	t	Declaration Applie Sum		
	ICCESS MESSAGE ar Application Number ARNIESCAPPLY03082231AM22 has	been saved	successfully					د
nefits Ta	kes							
ubsidy/Inc	se specify the benefits availed from DGFT. entive/Duty Nullification Schemes availed *		File Number *			License/Scrip Number *		
Please Se		~	CIF / Scrip Value of Benefit *			Status *		
hate of App	roval					Status		
ate of App	roval *		Cir / Scrip value or benefit			Please Select		~
Add	Detalls • entries		cm / schp value of benefit					*
Add	Details	d	File Number	License/Scrip Number	Date of Appro	Please Select	fit Status	~ Action
Add	Details	d		License/Scrip Number 2930000424		Please Select	fit Status Approved	
Add	Details  e entries Subsidy/incentive/Duty Nullification Schemes availe	d	File Number		Date of Appro	Please Select val CIF / Scrip Value of Bene		
Sr.No	Details  e rentries  Subsidy/Incentive/Duty Nullification Schemes availe EPCG	d	File Number 292102100054AM17	2930000424	Date of Appro 30/11/2016	Please Select val CIF / Scrip Value of Benet 0.0	Approved	

Clicking the Save & Next button takes user to the "Attachment" screen. The I/E has to upload relevant application using the following steps:
-Select the attachment type i.e. Export Orders or IES Attachments.
-Upload the relevant attachment which can be of pdf or jpg formats only. -Enter the Remarks (Optional).
-Click on "Upload Attachments" button.

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<b>Basic Details</b>	IES Details	Benefits Takes	Attachment	Declaration	Application Summary	
Attachment						^
Attachment Type	Re	mark				
Please select	~					
Please select Export Order IES Attachments		oloaded Document List				
Click or Drag and Drop file to upload	,	Attachment Type	Remark	View/Add More Attachments		Delete
Uploaded Size : 0.00 MB			1	No data available in table		
Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf.jpg are allowed)						Previous Next
Upload Attachments						Q
						Clear All Save & Next

• Proceeding further in the application, next comes the "Declaration" screen User has to read and accept the terms and condition and click on save and next button to view the application summary.

ii. I had provided all the details of Subsidy/Incentive/Duty nu	ation Schemes that i had availed.
iii. This application does not contain any ITC (HS) products w	are ineligible under IES as specified in ANNEXURE-A of DoC's Notification No. RBI/2015-16/259 dated December 4, 2015, as amended from time to time.
3. I/We undertake to abide by the provisions of the Foreign Trade (	elopment and Regulation) Act, 1992, as amended from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures
4. I/We hereby certify that that particulars and statements made in	s application are true and correct and nothing has been concealed or held therefrom.
5. I/We fully understand that any information furnished in the app	ion if found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
6. I hereby certify that I am authorized to verify and sign this decla	n as per Paragraph 9.06 of the Foreign Trade Policy.
7. We have not availed/availing benefits under Production Linked I	
Tick the box as acceptance of declaration/ undertaking and fill in the	Is below. *
Place*	Date*
UTTAR PRADESH	21/03/2022
User Details	
	e before submitting the application by clicking on your Username > Profile in the top right corner of website.)
Name 🔁 : AC Bros	Designation • : Partner
Email 🚯 :	Mobile 0 :
Office Address 🔁 :	
Residential Address 🚯 :	
	_
	Clear All Save &
	Licol All Save &

• An application summary page, click on the print button to view and print the application summary for future references, then scroll down to check the fee of the application. Now click on the sign button after reviewing application summary.

	imber	Fil	le Number				
ARNIESCAPPLY	03082231AM22						
IEC		PA	AN		Firm N A C BRO		
Date of Birth /	Incorporation		C Issuance Date 4/08/2021			of concern/Firm	
Annual Turnov	er of the firm (Last FY in INR)		<b>xporter Type</b> Ianufacturer Exporter				
dress Deta	ils						
Branch			ddress Line 1			s Line 2	
		LA	AKRI FAZALPUR NATIONAL		HIGHW	AY-24 DELHI ROAD	
City			tate		Pin Coo		
MORADABAD		U	TTAR PRADESH		244001		
SME Details							
SI.No	_	Registration Type		Date of Issue	Issuing Authority	Products for which registered	
21.140	Registration Number	0 11					
1 j. 1 j. 1	090041208344 PART-2 had provided all the details and had provided all the details of Su	SSI (Small Scale Indu that are true in my knowledge ubsidy/Incentive/Duty nullificat	e. Ition Schemes that i h	07/03/2015 ad availed.	07-03-2015	HANDICRATF	Asi
1 i. I ii. I iii. T t 3. I/We ur Handbi 4. I/We he 5. I hereb	090041208344 PART-2 had provided all the details and had provided all the details of St This application does not contain o time.	SSI (Small Scale Indu that are true in my knowledge ubsidy/Incentive/Duty nullificat any ITC (HS) products which a ns of the Foreign Trade (Devel and statements made in this a verify and sign this declaration	e. Ition Schemes that i hi are ineligible under IES Ropment and Regulati application are true a h as per Paragraph 9.0	07/03/2015 ad availed. S as specified in ANNEXURE ion) Act, 1992, as amended and correct and nothing has	A of DoC's Notification No. from time to time, the Rules been concealed or held the	RBI/2015-16/259 dated December 4, 2015, as amen and Orders framed there under, the Foreign Trade	
1 i. 1 ii. 1 iii. 1 t t 3. I/We ur Handbi 4. I/We he 5. I hereb 6. We hav	090041208344 PART-2 had provided all the details and had provided all the details of Sk fhis application does not contain o time. ndertake to abide by the provisio ook of Procedures ereby certify that that particulars by certify that I am authorized to to	SSI (Small Scale Indu that are true in my knowledge ubsidy/Incentive/Duty nullificat any ITC (HS) products which a ns of the Foreign Trade (Devel and statements made in this a verify and sign this declaration nder Production Linked Incent	e. Ition Schemes that i hi are ineligible under IES Ropment and Regulati application are true a h as per Paragraph 9.0	07/03/2015 ad availed. S as specified in ANNEXURE ion) Act, 1992, as amended and correct and nothing has	A of DoC's Notification No. from time to time, the Rules been concealed or held the	RBI/2015-16/259 dated December 4, 2015, as amen and Orders framed there under, the Foreign Trade	
1 i. 1 ii. 1 iii. 1 t 3. I/We ur Handbi 4. I/We he 5. I hereb 6. We hav 9. You have t	090041208344 PART-2 had provided all the details and had provided all the details of Sk fhis application does not contain o time. Indertake to abide by the provisio ook of Procedures ereby certify that that particulars by certify that I am authorized to ve not availed/availing benefits un ticked the box as acceptance of decl	SSI (Small Scale Indu that are true in my knowledge ubsidy/Incentive/Duty nullificat any ITC (HS) products which a ns of the Foreign Trade (Devel and statements made in this a verify and sign this declaration nder Production Linked Incent	e. Ition Schemes that i hi are ineligible under IES Ropment and Regulati application are true a h as per Paragraph 9.0	07/03/2015 ad availed. S as specified in ANNEXURE ion) Act, 1992, as amended and correct and nothing has	A of DoC's Notification No. from time to time, the Rules been concealed or held the	RBI/2015-16/259 dated December 4, 2015, as amen and Orders framed there under, the Foreign Trade	
1 i. 1 ii. 1 iii. 1 t 3. 1/We ur Handbi 4. 1/We ha 5. 1 hereb 6. We hav 1 <b>You have t</b>	090041208344 PART-2 had provided all the details and had provided all the details of Su fhis application does not contain o time. ndertake to abide by the provisio ook of Procedures ereby certify that that particulars y certify that I am authorized to ve not availed/availing benefits un ticked the box as acceptance of decl R PRADESH	SSI (Small Scale Indu that are true in my knowledge ubsidy/Incentive/Duty nullificat any ITC (HS) products which a ns of the Foreign Trade (Devel and statements made in this a verify and sign this declaration nder Production Linked Incent <b>aration/ undertaking details</b> .	a. tion Schemes that i h re ineligible under IES lopment and Regulati application are true a n as per Paragraph 9.0 tive Scheme.	07/03/2015 ad availed. S as specified in ANNEXURE ion) Act, 1992, as amended and correct and nothing has	A of DoC's Notification No. from time to time, the Rules been concealed or held the	RBI/2015-16/259 dated December 4, 2015, as amen and Orders framed there under, the Foreign Trade	
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1 i, 1 ii, 1 iii, 1 t t 3. I/We ur Handbi 4. I/We ha 5. I hereb 6. We hav 9 You have t ace : UTTAI ame : Ac Bi ffice Addres	090041208344 PART-2 had provided all the details and had provided all the details of Su fhis application does not contain o time. ndertake to abide by the provisio ook of Procedures ereby certify that that particulars y certify that 1 am authorized to we not availed/availing benefits un ticked the box as acceptance of decl R PRADESH ros	SSI (Small Scale Indu that are true in my knowledge ubsidy/Incentive/Duty nullificat any ITC (HS) products which a ns of the Foreign Trade (Devel and statements made in this i verify and sign this declaration nder Production Linked Incent <b>aration/ undertaking details.</b> Date : 06/07/2022	a. tion Schemes that i h re ineligible under IES lopment and Regulati application are true a n as per Paragraph 9.0 tive Scheme.	07/03/2015 ad availed. S as specified in ANNEXURE ion) Act, 1992, as amended and correct and nothing has 06 of the Foreign Trade Polic	A of DoC's Notification No. from time to time, the Rules been concealed or held the	RBI/2015-16/259 dated December 4, 2015, as amen and Orders framed there under, the Foreign Trade refrom.	
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After the successful payment of Rs.200 and submission of the application a new File number and a UIN number will be generated. This UIN number can be used by the I/E to view the file's status. The UIN number is valid for 1 year from date of generation.

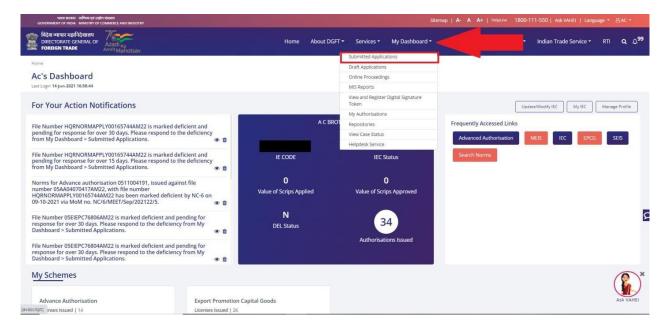
	Base anura непАзинач         Directorate General of         Foreign Trade         DGFT, Udyog Bhawan, New Delhi
IEC	
File Number	HQRIESCAPPLY00003155AM24
Date of Submission	2023-07-26 10:26:31
IP Address	0:0:0:0:0:0:1
Firm Name	
Firm Address	
Service Availed	Interest Equalization Scheme (IES)
Mode of Signature	Digital Signature
	PAYMENT DETAILS
Transaction Id	3146973
Total Fee Amount (in INR)	200.00
Date of Submission	2023-07-26 10:26:31
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2023-07-26 10:26:31

The UIN number will be available in the Acknowledgement letter generated corresponding to the submitted file. To view the letter user has to navigate through submitted applications. The whole step by step process is elaborated in the next section.

## 6. <u>Viewing the Submitted Application and Acknowledgement Letter</u>

Post successful submission of the file, user can view the submitted application. Step

1 – Click on My Dashboard >> Submitted Applications



Step 2 – Select "Interest Equalization Scheme (IES)" as the "Type of scheme" from dropdown and "Interest Equalization Scheme (IES)" as the "Type of sub scheme"

Type of scheme *		Type of sub	scheme *		Status	
Please Select		✓ Please Se	lect	~	Please Select 🗸	
Export Promotion GEM Replenishme IEC Import Managem		• Number	r		Application Number	
Inspection Agence Interest Equalizate Miscellaneous Par		inch code	e			
NORMS	yment Committee (PRC) and Policy Clarific	cation (PC)	lect	~		
Quality Complain RCMC Refund Managem Restricted Export Restricted Import					Clear All Search Q	
RoSCTL SCOMET Scrip Managemer			LEARN Application Help & FAQs		CONTACT US Directorate General of Foreign Trade (Headquarters), Udyo	er Dhousen Mara
SEIS Tariff Rate Quota Transport and Ma	(TRQ) arketing Assistance (TMA)		E-Learning Videos		Delhi	Soogle Play
	Central Product Cl	lassification	Open Online Course on Interi Goods & Services Tax (GST)	hational Frade	Web Information Manager: Directorate General of Foreign Trade (DGFT) Udyog Bhawa	n, H-wing, Gate
Type of scheme *		Type of sub scho	eme *	51	tatus	
	cheme (IES) 🗸 🗸	·Selected		~	Please Select 🗸	
Interest Equalization So		Selected Interest Equa IES Applicatio	ilization Scheme (IES) n Room	A	pplication Number	
Interest Equalization So	To Date					
	To Date 14/01/2022					
From Date		Branch code				

#### Step 3 – Click on "Search" button

All the available results will be displayed in a grid

Type of scheme *				Type of sub scheme *			Status			
Please Select			~	Please Select		~	Please Sel	ect		
From Date	To Date	te		File Number			Application	Number		
14/10/2021	14/0	1/2022								
RA Office				Branch code						
Please Select			~	Please Select		~				
								22 7500		
	i <b>lt for</b> : Applicatio 021 To Date - 14/		-> Intere	est Equalization Sche	me (IES) Applica	ation Sub proce	ess -> Interes	Clear All t Equalizatio		earch Q IES) From
			-> Intere	est Equalization Sche	me (IES) Applica	ation Sub proce	ess -> Interes		n Scheme (I	
Date - 14/10/20		/01/2022	-> Intere		File	ation Sub proce Entity Name 11	ess -> Interes	it Equalizatio	n Scheme (I	
Date - 14/10/20	021 To Date - 14/	/01/2022	File Nu		File Date	Entity		st Equalizatio Sear	n Scheme (I	ES) From
Date - 14/10/20 SI.No. 1: Ap 1: AP	021 To Date - 14/	r 11 2231AM22	File Nur HQRIES	mber	File Date 11 14/01/2022	Entity Name	Branch 1.	t Equalizatio Sear Office	n Scheme (I rch: File Status 11	ES) From Action

Step 4 – To view the "Acknowledgement Letter" generated click on "Action" button alongside the respective file.

						Sea	rch:	
SI.No. ↑↓	Application Number	File Number	File Date 🎲	Entity Name	Branch 📬	RA Office ↑↓	File Status 📬	Action
	ARNIESCAPPLY04164291AM22	HQRIESCAPPLY00368609AM22	21/03/2022	A C BROTHERS	002	DGFT(HQ)	Approved	Action -
	ARNIESCAPPLY04166457AM22	HQRIESCAPPLY00368603AM22	21/03/2022	A C BROTHERS	002 1	DGFT(HQ)	Approved	Print Payment Details View Life Cycle
3	ARNIESCAPPLY04166427AM22	HQRIESCAPPLY00368599AM22	21/03/2022	A C BROTHERS	001	DGFT(HQ)	Approved	DSC/eSign Details View Approved License/Rejer
	ARNIESCAPPLY04166367AM22	HQRIESCAPPLY00368588AM22	21/03/2022	A C BROTHERS	002 0	DGFT(HQ)	Approved	Action -
5	ARNIESCAPPLY04166342AM22	HQRIESCAPPLY00368584AM22	21/03/2022	A C BROTHERS	000 🚯	DGFT(HQ)	Approved	Action -

Step 5 – Click on the "View Letter" button to view the letter.

			t Equalization Scheme (IES) Application S	
			NIESCAPPLY04164291AM22 File Number	
QRIESCAP	PLY00368609AM2	22		
SI.No.	Issued By	Issued Date	Letter Type	View Letter
	issued by	issued Date	Letter Type	view Letter
	DGFT(HQ)	21/03/2022	IES Acknowledgement Letter	View Letter

The "Acknowledgement Letter" will open up as shown below.

